

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.03.2020

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 243/BB/2018	For hearing – CIRP	Sec 7 of I&B code 2016	M/s Pridhvi Asset Reconstruction & Securitisation Company Ltd	Cyril Amarchand Mangaldas	M/s Sagar power (Neerukatte) Pvt Ltd	Shri Pankaj Srivastava, RP

ADVOCATE FOR PETITIONER/s:

Varsha Sriram
FOR CYRIL AMARCHAND MANGALDAS

ADVOCATE FOR RESPONDENT/s:

Shri Pankaj Srivastava
Resolution Professional

ORDER

Heard Ms. Varsha Sriram, learned Counsel for the Petitioner and Shri Pankaj Srivastava, learned Resolution Professional. Post the case on **20.03.2020.**

Shri Ashutosh Chandra

MEMBER(T)

Shri Rajeswara Rao Vittanala

MEMBER(J)

Puja
[Signature]
Court Officer